

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MOGA

Public Notice

Applications on plain papers giving complete bio-data and accompanied by attested copies of testimonials i.e. proof of qualification, date of birth, reserved category, two passport size photographs out of which one should be pasted on the right upper side of application, are invited up to 03.03.2016 at 5.00 p.m. for the post of peon (class-IV), as per details given below.

S.No	Post	No. of Posts	Pay	Minimum Qualification	Age as on 01.01.2016
1.	Peon (Class-IV)	Total : 06 Gen : 04 ESM : 01 SC(ESM) : 01	Fixed monthly emoluments of Rs. 4900/- p.m. in the pay scale of Rs. 4900-10680+1300 G.P as per Punjab Govt. Letter No. 7/204/2012-4FPI/66 dated 15.01.2015	Should have knowledge of Punjabi Language upto middle standard	18 to 37 years as on 01.01.2016 with the relaxation in age to the reserved categories as per rules/instructions of the Hon'ble High Court as well as Punjab Government

Note:-

- The candidates applying for the post of peon (Class-IV) are directed to appear in this office for interview tentatively on 09.03.2016 to 11.03.2016 at 01:30 pm onwards, as per their names.

Candidates with the name starting from alphabets	Date of Interview	Time
A to G	09.03.2016	01:30 pm afternoon onward
H to Q	10.03.2016	-do-
R to Z and candidates from employment Exchange	11.03.2016	-do-

- Applications for the post of Peon (Class-IV) should reach the office of undersigned by 05.00 p.m on 03.03.2016. Applications without copies of relevant testimonials and that received after 05.00 p.m. on 03.03.2016 shall not be entertained.
- Incomplete applications will be rejected summarily without any notice.
- All the candidates must bring the original testimonials with them, at the time of interview. No TA/DA will be paid to the candidates appearing for interview and no separate information regarding interview will be given.
- If no substitute candidate is available for the reserved category posts, then the reserved posts will be filled up from amongst General category candidates.
- The number of above said posts may increase or decrease and in the event of any administrative reason arising later on, the test/interview for aforementioned posts can be cancelled or postponed without any prior notice.

District and Sessions Judge,
Moga.